

Shri Braj Raj Singh: Are they not being investigated?

Shri S. V. Ramaswamy: They are being investigated and are under study.

Shri Raghunath Singh: Nearly four months have passed. May I know the reasons for the delay in the enquiry and investigation about this derailment?

Shri S. V. Ramaswamy: Four months might have passed. We are studying the whole thing. We cannot rush through the thing.

Shri Hem Barua: The fact that the hon. Deputy Minister has said that the causes are being studied, means that the causes do exist to the knowledge of the Deputy Minister and they are now being studied? May I know what are those causes that are under study?

Shri S. V. Ramaswamy: The cause is pilferage of the brass bearing of the travelling water tank next to the engine.

Shri Subiman Ghose: May I know whether any accident bulletin was issued fixing responsibility on any person or employee for this derailment.

Shri S. V. Ramaswamy: The fixation of responsibility is under consideration.

Shri Tangamani: May I know whether this accident took place in a place very near to the place where the major accident to the Calcutta Mail took place about a year ago?

Shri S. V. Ramaswamy: That took place on 23rd November 1957. It is somewhere near that place.

Shri T. B. Vittal Rao: May I know whether this accident was at the very spot where the major accident happened?

Hon. Deputy-Speaker: He has answered that.

उत्कलण्ड में महापौरों का सम्मेलन

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* १३२१. { श्री बाबुपेयी :
 { श्री आसन्न :

क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नगर निगमों के महापौरों का एक भ्रष्टित भारतीय सम्मेलन हाल में ही उत्कलण्ड में सम्पन्न हुआ ;

(ख) यदि हा, तो इस सम्मेलन का प्रयोजन क्या था और इसमें किन किन विषयों पर विचार किया गया ; और

(ग) क्या इस प्रकार के सम्मेलनों का प्रायोजन प्रतिवर्ष करने का विचार है ?

स्वास्थ्य मंत्री (श्री करनरकर) : (क) जी हा ।

(ख) यह सम्मेलन निगमों द्वारा अनुभव की जाने वाली कठिनाइयों पर विचार करने तथा उनको दूर करने के उपाय सुझाने के लिये प्रायोजित किया गया था ।

इस सम्मेलन के कार्यक्रम की एक प्रति सभा की मेज पर रख दी गई है ।
[वित्तिय परिशिष्ट ४ अनुबन्ध संख्या ६२]

(ग) जी हा । महापौरों का आम मत यह था कि महापौर-सम्मेलन प्रति वर्ष प्रायोजित किया जाए ।

श्री बाबुपेयी : क्या इस सम्मेलन में कोई प्राथमिक निर्णय किये गये और क्या उन निर्णयों को कार्यान्वित करने के लिये कोई व्यवस्था की गई है ?

श्री करनरकर : हा, निर्णय तो हो चुके । उनके बारे में सोच-विचार चल रहा है ।

श्री बाबुपेयी : विषय सूची में एक विषय यह भी था कि नगर निगमों के वार्षिक सत्रों में किस तरह के बुद्धि की जाए । मैं जानना चाहता हू कि क्या इस सम्मेलन में

इस अध्याय में कोई विशिष्ट सुझाव दिये गए ?

श्री करनरकर : जी हा, एक सुझाव दिया गया।

उपाध्यक्ष महोदय : वह सुझाव क्या था ?

श्री बाबूदेवी जो सुझाव दिया गया था वह सुझाव क्या था ?

Shri Karmarkar: The Corporations requested... well, Sir, I should like to have notice. (*Laughter*).

Shri Vajpayee: May I know whether any specific proposals were made by the Mayors in order to augment the financial resources of the Corporations and, if so, may I know the nature of those proposals?

Shri Karmarkar: I understood the question first put by him in Hindi and said I required notice I should like to have notice I shall lay a copy of all the resolutions on the Table of the House, and supply an advance copy to the hon Member

Shri Tangamani: Item 13 in the agenda mentions the proposal for the revision of the Municipal Corporation Acts, and that item was sponsored by the Mayors from major States like Bombay, Calcutta and Madras May I know whether the Government propose to revise the Municipal Corporation Acts on the lines of the decisions taken at the Ooty Conference?

Shri Karmarkar: That question is under consideration So far as I can anticipate the Government's mind, we are not in a position to accept the purport of that resolution

सेठ अचल सिंह क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि क्या इस कान्फेंस में जो कि कारपोरेशन के मेयरो की हुई थी, गन्दी बस्तियों के सुधार पर भी विचार किया गया था ?

श्री करनरकर : जी हा ।

करनर कर० सिंह० अचल सिंह० क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि कान्फेंस में प्रत्यक्षाओं के लिये ज्यादा दवा बाकू दिये जाने पर भी क्या विचार हुआ था ?

श्री करनरकर . वहाँ पर इस बारे में कुछ तय तो नहीं हुआ लेकिन राय स्वयंश की गई थी कि प्रत्यक्षाओं वगैरह को सहायता मिले ।

Rajasthan Canal Project

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*1323. { **Shri Ram Krishna Gupta:**
Shri Fahadia:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No 1048 on the 27th February, 1959 and state at what stage is the master plan for the entire area of the Rajasthan Canal Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement containing the requisite information is laid on the Table of the House.

STATEMENT

The preparation of the master plan has been taken in hand While the preparation of a comprehensive regional plan may take two to three years, a preliminary plan is expected to be ready within the next six months

A Committee has been appointed by the Rajasthan Canal Board, to begin with, for the preparation of a master plan for communications This Committee consists of a representative each from the Ministry of Railways (Railway Board), the State Road Organisation, Rajasthan and the Joint Steamer Company, Calcutta, with Chief Engineer, Rajasthan Canal Project as the Convener. Preliminary discussions on the proposed plan have been held with the concerned authorities in the Central Government and the State Government.